

Shri Feroze Gandhi: I wanted to know what is the amount of dearness allowance and whether these sweepers were part-time or whole-time?

Sardar Majithia: As I have said already, I have not got the information on that point and I will supply it to the hon. Member.

Shri K. P. Tripathi: The hon. Minister has said that the right to have Provident Fund is in the discretion of the authority. May I understand that the workers have no right to get it as of right and it is only under the discretion of the authority?

Sardar Majithia: The position is correctly stated, Sir.

शंखल सी० एन० मालवीय : यह बतलाया गया है कि प्राविडेंट फंड और प्रैचुइटी दी जा रही है। क्या में मालूम कर सकता हूँ कि इस साल और पिछले साल में प्राविडेंट फंड और प्रैचुइटी में कितना अमाउंट दिया गया ?

श्री उपाध्यक्ष महोदय : यह कैसे बतला सकते हैं।

SCHEDULED CASTES, TRIBES AND BACKWARD CLASSES SCHOLARSHIPS

*1110. **Shri Balmiki:** Will the Minister of Education be pleased to state:

(a) how many of the scholarships granted to students of the Scheduled Castes, Tribes and other Backward Classes for the year 1951-52 have been renewed;

(b) whether it is a fact that some renewal cases have been withheld; and

(c) if so, the reasons therefor?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) 1664.

(b) Yes.

(c) The students concerned failed to show satisfactory progress.

श्री बाल्मीकि : स्टेटवाइज, शिड्यूल्ड कास्ट्स और बैकवर्ड क्लास तथा ट्राइब को कितने बजोफे दिये गये ?

श्री के० डी० मालवीय : स्टेटवाइज, इस तरह के आंकड़े हमारे पास नहीं ;

श्री बाल्मीकि : फिलाने बिबे द मिले, फिलानों को बजोफे दिये गये और कितने बाकी रह गये ?

श्री के० डी० मालवीय : में ने अभी कहा कि १६६४ हम को मिले, इस का जिक्र मैंने जवाब में किया। इनमें से १५३ दरल्कास्ते ककी हुई हैं और उन पर विचार हो रहा है।

श्री बाल्मीकि : यह बजोफे तय करते समय शिड्यूल्ड कास्ट में जो बाल्मीकी महतर, हेला, डामार, राबत, डोम, मुशहर और कंजर बगैरह जो अत्यन्त पिछड़ी हुई जातियाँ हैं, उन का कहां तक ध्यान रखा गया है ?

श्री के० डी० मालवीय : Scholarship देने में इस तरह की छोटी छोटी उपजातियों के सम्बन्ध में विचार करना ता मुशकिल हो जायगा।

Shri A. M. Thomas: May I know, Sir, whether marks obtained by the students in the University examinations form a criterion for awarding scholarship, and, if so, is the Government aware that it is an unfair test because the standard obtaining in the South Indian Universities such as Madras and others are higher than the standards obtaining in the Northern Indian Universities?

Some Hon. Members: Question.

Shri K. D. Malaviya: So far as the first part is concerned, I followed that, reply is yes but so far as the second part is concerned, I could not follow that.

श्री पी० एन० राजभोज : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि छात्रवृत्ति निर्वाचन मंडल के सदस्य कौन हैं ?

श्री के० डी० मालवीय : मेरे पास इस समय उन की सूची नहीं है।

श्री पी० एन० राजभोज : इस मंडल में परिगणित जातियों के सदस्य कितने हैं और कौन कौन हैं।

श्री के० डी० मालवीय : मैं ने कहा कि सूची मेरे पास नहीं है। जब सूची ही नहीं है तब संख्या कैसे बता सकता हूँ।

Shri Sauganna: May I know, Sir, what conditions are put on the students to qualify themselves for scholarships?

Mr. Deputy-Speaker: There must be rules and regulations.

Shri N. M. Lingam: May I know, Sir, whether any order of preference is shown between these communities?

Shri K. D. Malaviya: We have made allocations for the respective communities and according to that allocation, scholarships are awarded.

Shri S. C. Deb: May I know, Sir, besides these scheduled tribes and scheduled castes, what are the other backward classes who are entitled to these scholarships?

Shri K. D. Malaviya: All those classes which are grouped under the backward classes are entitled to these scholarships.

Shrimati A. Kale: May I know whether any special consideration is shown to women among backward classes?

Shri K. D. Malaviya: Sir, this is generally done everywhere.

Shri B. S. Murthy: Arising out of answer to clause (b), may I know, Sir, whether any special consideration is shown to students studying medicine and engineering, if there is a failure after second or third year of their course; whether the failure is condoned and given any concession?

Shri K. D. Malaviya: Yes, Sir. In the case of students studying medicine, engineering and agriculture certain concessions are observed.

श्री छाटव बीर : क्या यह बात सच है कि राजस्थान स्टेट में तीन वर्ष से लगातार सिद्धयुक्त कास्ट के विद्यार्थियों ने दरखास्तें दीं और उन को कोई बर्जीफ़े नहीं दिये गये ?

श्री के० डी० मालवीय : मुझे ऐसी कोई सूचना नहीं है।

Several Hon. Members

Mr. Deputy-Speaker: I am calling the next question. Hon. Members need not exhaust all their energies over a single question. There may be other interesting questions.

ASIAN STUDENTS' CONVENTION

*1111. **Dr. Rama Rao:** (a) Will the Minister of Education be pleased to state whether it is proposed to hold an Asian Students' convention in Delhi in the month of December 1952?

(b) If so, who is calling the Convention and what help are the Government of India rendering to the convention?

(c) Is it a fact that the Government of India have promised the organisers some financial help towards the expenses of the Convention; if so, to what extent and for what purposes?

(d) What will be the work of the Convention?

(e) From which countries are delegates expected?

(f) Are all the student bodies in various parts of India associated with this move and if not, have Government taken any steps towards this?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes.

(b) United Nations Students' Association of India is organizing this Convention in cooperation with the International Students' Movement for United Nations.

(c) Yes. Rs. 6,000.

(d) The Convention will be devoted to the examination of the techniques of work of the United Nations Students' Associations of Asia.

(e) The following countries have been invited by the Association: India, Japan, Hong Kong, Philippines, People's Republic of China, Burma, Ceylon, Pakistan, Malaya, Indonesia, Asian Republics of the Soviet Union, Nepal, Australia, New Zealand, Israel, Egypt, Iran, Iraq, Saudi Arabia, Yemen, Syria, Lebanon, Transjordan, Oman and Kuwait.

(f) Government have no reason to believe that the various student bodies are not associated with this move.

Mr. Deputy-Speaker: The hon. Minister was reading out a long number of names. In the case of such very long statements, he will kindly place them on the Table.